

(a) whether it is a fact that an intensive study has been conducted regarding implementation of minimum support price system by National Centre for Agriculture Economic and Policy Research;

(b) if so, the report of study conducted by the said institute; and

(c) the system in place for Government procurement after Minimum Support Price is announced by the Governments and the names of crops that were procured under the said system during the year 2007-08 and the percentage of this procurement out of the total production of that crop?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) No such study has been conducted by National Centre for Agriculture Economic and Policy Research for Department of Food and Public Distribution.

(b) Does not arise.

(c) Under the existing policy, the Central Government extends price support to foodgrains through the Government agencies (Food Corporation of India (FCI) and State Agencies). Foodgrains conforming to the prescribed specifications offered for sale at specified centres are bought by the public procurement agencies. The farmers have the option to sell their produce either to FCI/State Agencies at Minimum Support Price (MSP), or to the private parties, as is advantageous to them. The Department of Food & Public Distribution procures wheat, rice and coarsegrains through the MSP operations. The percentage of procurement *vis a vis* production in 2007-08 for the above crop is as follows:

(in lakh tonnes)

Crop	Production	Procurement	Percentage
Wheat	784.0	226.29*	28.86
Rice	964.30	285.02	29.56
Jowar	77.8	0.01	0.01
Bajra	97.90	1.24	1.26
Maize	193.10	0.6	0.31
Ragi	21.30	0.11	0.52
Barley	12.30	-	-

\* Procurement of wheat of crop year 2007-08 was done in Rabi Marketing Season 2008-09.

#### Selling of wheat in open market

†1296. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi

(a) whether it is a fact that Government had taken final decision for selling wheat in the open market in the country in August, 2008;

(b) if so, the quantity of wheat for which arrangements had already been made under this decision by the end of the first week of October; and

(c) the reasons for Government's failure, if any, in selling wheat in the open market along with the sale price of wheat determined by Government?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) Yes, Sir.

(b) and (c) Government has allocated 9.09 lakh MTs wheat to State/UT Governments under Open Market Sale Scheme (Domestic) [OMSS (D)] for distribution to household consumers and small processors during the month of September and October, 2008. Another 8.68 lakh MTs wheat has also been allocated for sale to bulk consumers in various States/UTs through open tenders by FCI during October and November, 2008. The validity of these allocations has been further extended for sale upto 31.12.2008 and 31.1.2009 respectively. The sale under both the schemes is in progress. Details of State-wise allocation and rates for sale to State/UT Governments for household consumers and small processors alongwith State-wise allocation for open tender sale are given in the Statement.

**Statement**

*The allocation of wheat along with the rates under OMSS (D) and Open Tender Sale to various States/UTs during the month September-November, 2008*

State	Allocation to State Govts. for distribution to household consumers & small processors (In tonnes)	Rate at which allocation made to State/UT Govts. Upto 18.11.2008 (Rs. per qtl.)	Revised Rates <i>w.e.f.</i> 19.11.2008 (Rs. per quintal)	Allocation for bulk consumers for sale through tender by FCI (In tonnes)
1	2	3	4	5
A and N Islands	5,000	1358	1368.52	
Andhra Pradesh	50,000	1136	1145.60	50,000
Arunachal Pradesh	10,000	1148	1157.44	2,000
Assam	30,000	1132	1140.97	30,000
Bihar	40,000	1090	1096.21	40,000
Chandigarh	5,000	1021	1021.77	5,000
Chhattisgarh	25,000	1123	1131.35	25,000
D & N Haveli	1,000	1128	1135.34	1,000
Daman & Diu	1,000	1133	1140.06	1,000
Delhi	50,000	1027	1029.20	50,000
Goa	5,000	1156	1166.20	5,000

1	2	3	4	5
Gujarat	40,000	1088	1094.35	40,000
H.P.	25,000	1131	1136.48	25,000
Haryana	30,000	1021	1021.77	30,000
J & K	30,000	1176	1177.82	30,000
Jharkhand	20,000	1116	1123.46	20,000
Karnataka	50,000	1161	1172.48	50,000
Kerala	60,000	1185	1197.46	60,000
Lakshadweep	1,000	1223	1234.69	-
M.P.	50,000	1078	1083.38	50,000
Maharashtra	75,000	1121	1129.77	75,000
Manipur	5,000	1276	1285.86	2,000
Meghalaya	5,000	1177	1185.68	2,000
Mizoram	5,000	1221	1231.60	2,000
Nagaland	10,000	1142	1151.30	2,000
Orissa	30,000	1135	1144.43	30,000
Puducherry	1,000	1164	1175.51	2,000
Punjab	40,000	1021	1021.77	40,000
Rajasthan	30,000	1047	1049.69	30,000
Sikkim	5,000	1162	1170.60	2,000
Tamil Nadu	50,000	1154	1165.13	50,000
Tripura	10,000	1239	1249.29	2,000
Uttar Pradesh	40,000	1055	1058.89	40,000
Uttarakhand	25,000	1036	1037.65	25,000
W. Bengal	50,000	1120	1128.12	50,000
<b>TOTAL</b>	<b>9,09,000</b>			<b>8,68,000</b>

**NOTE:** 1. Allocation to State Governments for distribution to household consumers & small processors has been extended up to 31.12.2008.

2. Allocation to States for sale through tender (by FCI) has been extended upto 31.1.2009.

**Procurement of foodgrains by private companies directly from farmers**

1297. SHRI PRASANTA CHATTERJEE:

SHRI MOHAMMED AMIN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state: